

2. National Institute of Virology, Pune.
3. Institute for Research & Reproduction, Bombay.
4. Institute of Pathology, New Delhi.
5. National Institute of Occupational Health, Ahmedabad.
6. Central JALMA Institute of Leprosy, Agra.
7. Malaria Research Centre, Delhi.
8. Institute for Research in Medical Statistics, Delhi Chapter.
9. Centre for Research in Medical Entomology, Madurai.
10. ICMR Genetic Research Centre, Bombay.
11. National AIDS Research Institute, Pune.
12. Regional Medical Research Centre, Bhubaneshwar.
13. Regional Medical Research Centre, Dibrugarh.
14. Regional Medical Research Centre for Tribals, Jabalpur.
15. Desert Medical Research Centre, Jodhpur.
16. Regional Medical Research Centre, Port Blair.
17. Regional Medical Research Centre, Belgaum.
18. Tuberculosis Research Centre, Madras.
19. Institute of Immunohaematology, Bombay.
20. National Institute of Enteric Diseases, Calcutta.
21. Vector Control Research Centre, Pondicherry.
22. Food and Drug Toxicology Research Centre, Hyderabad.
23. Laboratory Animal Information Services Centre, Hyderabad.
24. Institute for Research in Medical Statistics, Madras Chapter.
25. Institute for Cytology and preventive Oncology, New Delhi.
26. Enterovirus Research Centre, Bombay.
27. Rajendra Memorial Research Institute of Medical Sciences, Patna.

[English]

DNA Finger Printing

1640. SHRI SANAT KUMAR MANDAL : Will the PRIME MINISTER be pleased to state :

- (a) whether a proposal to establish an exclusive DNA finger printing facility in Hyderabad has been hanging fire for over six years;
- (b) if so, the reasons therefor;
- (c) by when it is likely to become operational;
- (d) whether there is any proposal to set up full-fledged legal cell in the DNA centre;
- (e) if not, the reasons therefor; and
- (f) the action taken to clear the manpower requirement for the Centre?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) to (f) The proposal for the establishment of DNA Finger Printing Centre has now been approved by the Government. It has taken time to finalise the procedures as many administrative, organisational and financial aspects were to be resolved. The details with regard to the byelaws, Memorandum of Association and registration of the Society under Societies Registration Act are under processing. The Centre will have a separate unit to deal with legal issues in consultation with the Home Ministry. The manpower requirement has been approved by Expenditure Finance Committee. An Officer on Special Duty has been designated from the Centre for Cellular and Molecular Biology, Hyderabad (CCMB) to execute the project. To make the Centre operational an interim facility at CCMB, Hyderabad is handling all matters.

Hindustan Photo Films Manufacturing Company Limited

1641. SHRI RAM VILAS PASWAN : Will the Minister of INDUSTRY be pleased to state :

- (a) whether the Government have taken comprehensive steps to avert alarming situation in the Hindustan Photo Films Manufacturing Company Limited, Indu Nagar in Tamil Nadu where livelihood of about 1400 employees is in peril;
- (b) if so, the details thereof; and
- (c) the reasons for the present condition of the company since 1992?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DR. C. SILVERA) : (a) and (b) To enable HPF to survive in an intensely competitive environment, the Government has advised the company to locate a suitable joint venture partner who can cut operating costs, provide dynamic marketing support, bring in the required capital and ensure regular technology upgradation. The Government has also provided in the 1995-96 Budget Rs. 35 crore for HPF for completion and commissioning of the new Polyester X-ray project.

(c) The main reasons for the losses in the company are fierce competition and management problem.

[Translation]

Government Accommodation

1642. SHRI KUNJEE LAL : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

- (a) the total number of Government employees in the country ;

(b) the number of the Central Government employees out of them employed in Delhi, Bombay, Madras and Calcutta;

(c) the number of the employees out of them provide with Government accommodation; and

(d) whether the Government propose to provide Government accommodation to rest of the employees and if so, the time by which they are likely to be provided with Government accommodation?

THE MINISTER OF STATE IN THE MINISTRY OF (DEPARTMENT OF URBAN AFFAIRS AND EMPLOYMENT URBAN DEVELOPMENT) (SHRI R.K. DHAWAN) : (a) and (b) Maintenance of statistics on the total number of Government employees does not come within the purview of this Ministry.

(c) The Government employees who have been provided with General Pool Residential Accommodation are as under :

Delhi	Bombay	Calcutta	Madras
63760	8528	5823	2272

(d) Allotment of accommodation is a continuing process, and is made subject to availability of vacancies and based on the waiting list. Efforts are also underway to provide more residential accommodation in major cities depending on allocation of funds.

Plan 2001

[*English*]

1643. SHRI BOLLA BULLI RAMAIAH :
SHRI M.V.V.S. MURTHY :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the Government have decided to hold a mid-term review of the regional Plan-2001 for the National Capital Region;

(b) if so, whether such a review will help in better implementation of the plan during remaining years;

(c) if so, the main points discussed and decisions arrived at; and

(d) whether the Government have taken any decision to attract private investment in the infrastructure development in the NCR?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT DEPARTMENT OF URBAN DEVELOPMENT (SHRI R.K. DHAWAN) : (a) Yes, Sir. The mid-term appraisal of the NCR Plan-2001 has been initiated recently *i.e.* in September, 1995.

(b) Yes, Sir. The matter is still under review.

(c) Does not arise.

(d) No, Sir. However, NCR Planning Board has finalised a functional plan for the Transport Sector for the first phase of which the investment requirements have been estimated at Rs. 13,900 crores. Out of this, investment worth Rs. 7,000 crores is proposed in the private sector on Build Operate & Transfer (BOT) projects for Expressways, Build, Operate, Lease and Transfer (BOLT) projects for Railways and Tramway projects.

Cottage/Agricultural Industries in Rural areas

[*Translation*]

1644. SHRI NITISH KUMAR :
SHRI RAM SINGH KASHWAN :
SHRI BRISHIN PATEL :
SHRI LAKSHMAN SINGH :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Government have formulated any national level plan to encourage setting up of cottage/ agricultural industries on large scale in the rural areas;

(b) if so, the details thereof;

(c) if not, the reasons therefor;

(d) whether any survey has been conducted in this regard;

(e) if so, the outcome thereof; and

(f) the State-wise details of the funds allocated for the development of rural industries during the last 3 years and 1994-95?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. AURNACHALAM) : (a) to (c) Promotion of industries in the rural areas is primarily is the responsibility of the State Governments. The Central Government however, supplements the efforts of the State Government however, supplements the efforts of the State Governments by facilitating the availability of finance, raw material, technology, marketing and creation of institutional infrastructure.

The Central Government evolves broad policy frame work for development of village, cottage and Agro Industries in rural areas. The various agencies of the Central Government such as Ministry of Rural Areas and Employment, Ministry of Industries, Development Commissioner for Small Scale Industries, Development Commissioner for Handlooms, Development Commissioner for Handicrafts and Semi-culture Board undertake the promotion and development of rural and village industries. At the district level there are 422 District Industries Centres which are extending comprehensive